

[Mr. Deputy Speaker]

The question is :

“That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 1989, in respect of the heads of Demands entered in the second column thereof against Demands Nos. 2 and 16.”

*The motion was adopted.*

SUPPLEMENTARY DEMANDS FOR  
GRANTS (RAILWAYS) 1988-89  
VOTED BY THE LOK SABHA

No. of Demand	Name of Demaad	Amount of Demands for Grants noted by the House
1	2	3
		Rs.
2	Miscellaneous Expenditure (General)	1,00,000
16	Assets—Acquisition, Construction and Replacement	
	Other Expenditure	
	Capital	1,00,000
	Railway Funds	150,01,000

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15 16 hrs

APPROPRIATION (RAILWAYS)  
NO. 4 BILL\*, 1988

[English]

MR DEPUTY-SPEAKER : The House will now take up Appropriation (Railways) No. 4 Bill. Shri Madhavrao Scindia.

\* Published in Gazette of India Extraordinary, Part II, section 2, dated 1.9.1988.

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1988-89 for the purposes of Railways.

MR. DEPUTY-SPEAKER : The question is :

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1988-89 for the purposes of Railways.”

*The motion was adopted.*

SHRI MADHAVRAO SCINDIA : Sir, I introduce † the Bill.

MR DEPUTY-SPEAKER : The Minister may now move the Bill for consideration.

SHRI MADHAVRAO SCINDIA : Sir, I beg to move † :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1988 89 for the purposes of Railways, be taken into consideration ”

MR. DEPUTY-SPEAKER : The question is :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1988-89 for the purposes of Railways, be taken into consideration.”

*The motion was adopted.*

† Introduced/Moved with the recommendation of the President.

MR DEPUTY-SPEAKER : The House will now take up Clause by Clause consideration of the Bill.

The question is :

"That Clauses 2 and 3 and Schedule stand part of the Bill "

*The motion was adopted.*

*Cluses 2, and 3 and the Schedule were added to the Bill*

MR. DEPUTY-SPEAKER : The question is :

"That Clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

*Clause 1, the Enacting Formula and the Title were added to the Bill*

SHRI MADHAVRAO SCINDIA : I beg to move :

"That the Bill be passed."

MR DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

*The motion was adopted.*

*(Interruptions)*

MR. DEPUTY-SPEAKER : The House now stands adjourned to meet again at 3-45 p.m.

15.19 hrs.

*The Lok Sabha adjourned till forty-five minutes past Fifteen of the Clock.*

*The Lok Sabha reassembled at Forty-Eight minutes past Fifteen of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair]

[English]

MR. DEPUTY-SPEAKER : Item No. 16, we will take up tomorrow. We shall now take up Item No. 17.

*(Interruptions)*

SHRI VISHWANATH PRATAP SINGH (Allahabad) : Sir, I am on a point of order.

MR. DEPUTY-SPEAKER : What is your point of order ?

SHRI SHANTARAM NAIK (Panaji) : What is the matter ? Under what rule ? *(Interruptions)*

SHRI VISHWANATH PRATAP SINGH : This is the highest forum of the country. *(Interruptions)* They have objections. The Opposition Leaders and the Opposition Members wanted to put a very serious matter before the House and draw its attention to it.

This morning, the elected representatives of the people, coming from Andhra... *(Interruptions)* who wanted to present a memorandum...*(Interruptions)*

MR. DEPUTY-SPEAKER : Order please...

*(Interruptions)*

MR. DEPUTY-SPEAKER : What is your point of order ?

*(Interruptions)*

SHRI VISHWANATH PRATAP SINGH : Instead of receiving their memorandum which was a very simple affair, and which was a part of the duty of the Prime Minister...*(Interruptions)* they were lathicharged, tear-gassed...

MR. DEPUTY-SPEAKER : Order, please.

SHRI VISHWANATH PRATAP SINGH : Now, when the matter was sought to be raised in the House, their voice has been quelled here, right in the House. A member has been assaulted, and the House has been given no opportunity to raise this issue and bring it before the House...*(Interruptions)*